

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4403
TO BE ANSWERED ON THE 28th MARCH, 2023

AGRICULTURE CENSUS

4403. SHRI SHRIRANG APPA BARNE:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
SHRI PRATAPRAO JADHAV:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI SANJAY SADASHIVRAO MANDLIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the rules for conducting an agriculture Census in the country along with the time when an agriculture census was conducted;
- (b) whether the Government has recently conducted any census to ascertain the number and condition of farmers/cultivator in the country;
- (c) if so, the details thereof along with the number of farmers including small and marginal farmers covered by the census, State/UT and category-wise and the outcome thereof;
- (d) the manner in which the present census can be compared with previous census;
- (e) the challenges faced by the Government while conducting such a census; and
- (f) whether according to the latest agriculture census about only 45.70 per cent of the net area sown is irrigated and if so, the steps taken by the Government to increase the irrigated net area sown in the country?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Agriculture Census in India is conducted at an interval of five years to collect information on structure of operational holdings in the country and monitor changes that take place over time. So far, ten Agriculture Censuses have been conducted since 1970-71 and Agriculture Census 2015-16 is the latest in the series.

(c): As per Agriculture Census 2015-16, the total number of operational holders has increased from 138.35 million in 2010-11 to 146.45 million in 2015-16 i.e. an increase of 5.86 per cent. State-wise and category-wise details of operational holders in 2015-16 are given in Annexure.

(d): Concepts and definitions used and the information collected on number and area of operational holdings by different size classes are comparable with the previous censuses.

(e): Some of the challenges faced in the conduct of Agriculture Census 2015-16 included manual data collection, delay in updation of land records, etc.

(f): As per Agriculture Census 2015-16, net irrigated area (as percentage of net area sown) has gone up from 45.70 per cent in 2010-11 to 48.73 per cent in 2015-16.

Government of India launched the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) on 1st July, 2015 with the motto of “Har Khet Ko Paani” for providing end-to-end solutions in irrigation supply chain viz. water sources, distribution network and farm level applications. The components of PMKSY are; Accelerated Irrigation Benefit Programme (AIBP), PMKSY – Har Khet Ko Paani, PMKSY - Per Drop More Crop and PMKSY - Watershed Development. The Department of Agriculture & Farmers Welfare (DA&FW) is implementing the Centrally Sponsored Scheme of PMKSY-PDMC from 2015-16 in all the States of the country which focuses on enhancing water use efficiency at farm level through Micro Irrigation viz. Drip and Sprinkler irrigation systems. Besides promoting Micro Irrigation, this component also supports micro level water storage or water conservation/management activities to supplement source creation for Micro Irrigation.

ANNEXURE

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 4403 for 28.03.2023

Sl. No.	States/UTs	Number of Operational Holders as per Agriculture Census 2015-16 (in actual)					Total
		Marginal (below 1.00 ha.)	Small (1.00 - 1.99 ha.)	Semi-medium (2.00 - 3.99 ha.)	Medium (4.00 - 9.99 ha.)	Large (10.00 ha. & above)	
1	A & N Islands	5154	2533	2875	1364	28	11954
2	Andhra Pradesh	5904039	1646246	769843	189034	14748	8523910
3	Arunachal Pradesh	27161	24056	29018	26328	6690	113253
4	Assam	1868020	495313	295286	79262	3830	2741711
5	Bihar	14970585	943796	414015	81408	3089	16412893
6	Chandigarh	480	139	81	46	2	748
7	Chhattisgarh	2434321	879477	493056	180823	23095	4010772
8	D & N Haveli	8511	3829	1887	746	99	15072
9	Daman & Diu	7422	423	131	34	6	8016
10	Delhi	11489	5436	2587	1209	121	20842
11	Goa	59472	8083	4309	2092	607	74563
12	Gujarat	2018827	1615788	1150254	495869	39888	5320626
13	Haryana	802396	313937	277972	192327	41383	1628015
14	Himachal Pradesh	712204	173456	82265	25920	2964	996809
15	Jammu & Kashmir	1186887	159988	58102	10998	534	1416509
16	Jharkhand	1961615	418684	277306	125514	19827	2802946
17	Karnataka	4767132	2213732	1192724	451445	55706	8680739
18	Kerala	7333248	181372	55744	11274	1858	7583496
19	Lakshadweep	9562	281	135	31	8	10017
20	Madhya Pradesh	4834531	2724684	1674301	706734	62885	10003135
21	Maharashtra	7815823	4339259	2327023	733619	69715	15285439
22	Manipur	76705	48737	22269	2734	39	150484
23	Meghalaya	122748	60268	39863	9256	262	232397
24	Mizoram	44963	27483	13834	3209	285	89774
25	Nagaland	8211	29790	63332	73769	21430	196532
26	Odisha	3636658	887272	286735	51210	3975	4865850
27	Puducherry	28361	3385	1568	481	45	33840
28	Punjab	154412	207436	367938	305220	57707	1092713
29	Rajasthan	3070873	1677372	1416174	1131440	358757	7654616
30	Sikkim	44294	12767	10591	3513	367	71532
31	Tamil Nadu	6224319	1119229	452236	127650	14513	7937947
32	Telangana	3840131	1408979	563530	125630	9465	5947735
33	Tripura	504105	47987	18538	2491	73	573194
34	Uttar Pradesh	19099828	3008403	1313695	376790	22909	23821625
35	Uttarakhand	659064	148817	58040	14496	888	881305
36	West Bengal	5997758	970895	255957	17514	608	7242732
	All India	100251309	25809332	13993214	5561480	838406	146453741
